

List of case record in 2 Sheets

Filing no.A.B.A.-8431/2020

Rajesh Kumar

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. A.K.Chaturvedi

Defects

- 3 (a) Rs. 40 A.Fee wanting for Imp.Order.
9. (i) Pending Court name may be corrected in prayer para.
- (ii) Suitable correction may be done in para-17.
- (iii) Page-7/A may be arranged properly.
- (iv) There appears multiple pagination on some of the pages of Annex.1.
- (v) Signature of the Ld. Advocate on T/c of the Annex-1 appears to be photocopy.
- (vi) Rs. 720 A.Fee wanting for Annex-1.
- (vii) Some texts of page-19, 21, 22, 51, 66, 67, 68 are tagged.
- (viii) Petition may be tagged properly.